

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No.52 of 2017 (SZ)**

Applicant/s

Respondents

Meenava Thanthai K.R.Selvaraj Kumar VS  
Meenavar Nala Sangam  
Rep. by its President M.R.Thiyagarajan  
Office at No.15/8, A.J.Colony,  
Royapuram, Chennai 600013

The Chairman, National Coastal Zone  
Management Authority, Government of  
of India, Ministry of Environment,  
Forest and Climate Change,  
Agniwings, Fifth Floor, Indira  
Paryavaran Bhavan, Dor Bag Road,  
Aliganji, New Delhi 110003  
And others

**Counsel appearing for applicant**

**Counsel appearing for respondents**

Mr.Sridhar, Senior Counsel  
For Mr.K.Mageshwaran

Mr.M.R.Gokul Krishnan for R1  
Mr. E.Manoharan for R2 to R5, R7 & R8  
Mrs.Yasmeen Ali for R6  
Mr.T.Arunan for R9  
Mr.R.Thirunavukarasu for R10

**M.A.No.86 of 2017**

Note of the Registry	Orders of the Tribunal
Item No.20	<p>Date: 21<sup>st</sup> December, 2017</p> <p>Learned counsel appearing for the 1<sup>st</sup> respondent again prays time for filing reply. Reply shall be filed without failure within 3 weeks with advance copy to the applicant who is at liberty to file rejoinder, if any, within a week thereafter.</p> <p>List the matter along with Miscellaneous Application on 05.02.2018.</p> <p>....., JM (Justice M.S.Nambiar)</p>